

COURT II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated :20th September, 2011

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

IA -217 of 2011 (RP) in DFR No.1264/11 in
Appeal No. 102 of 2010

Tata Steels Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. . Respondent(s)

IA -218 of 2011 (RP) in DFR No.1266/11 in
Appeal No. 103 of 2010

Ferro Alloys Corporation Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. .Respondent(s)

IA -216 of 2011 (RP) in DFR No.1265/11 in
Appeal No.112 of 2010 &

Balasore Alloys Limited ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. .Respondent(s)

Counsel for the Appellant(s): Mr. N.C. Panigrahi, Sr. Advocate
Mr. S.R. Panigrahi

Counsel for the Respondent(s)

O R D E R

Issue notice. Dasti is permitted.

Post the matter for **hearing on 31.10.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/RKT